

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-I 10066
(DIVISION BENCH)

Dated: 03/08/2022

NOTICE

All concerned are hereby informed that matters listed before the Division Bench on 03/08/22 stand adjourned and the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily Orders/Court Proceedings" after they are uploaded.

By order


03/08/22
Assistant Registrar

Copy to:-

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. SPS to Hon'ble Members, CESTAT, New Delhi.
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4. Dy. Registrar/Assistant Registrars, CESTAT, New Delhi.
5. Bar Association, CESTAT, New Delhi.
6. Office of Chief Commissioner (AR), CESTAT, New Delhi.
7. Notice Board/website


03/08/22
Assistant Registrar